(b) The retrenched staff were temporary and were given usual notice of termination of their services, or were granted one month's pay in lieu, in accordance with the rules. They were not entitled to any compensation. There has been no case of compulsors retirement in recent of compulsory retirement in recent

## EXPORTS TO AND IMPORTS FROM PARISTAN

151. Shrimati Renu Chakravartiy: Will the Minister of Commerce and Industry be pleased to state:

- (a) the total amount of export to Pakistan in 1948-49, 1949-50, 1950-51 and 1951-52 of (i) coal; (ii) jute goods; (fii) textiles; and (iv) medicinal goods;
- (b) what are the imports from Pakistan to India during the same period of (i) raw jute; (ii) raw cotton; (iii) betefuut; and (iv) fish?

The Minister of Commerce (Shri Earmarkar): (a) and (b). A state-ment giving the information required is placed on the Table of the House. [See Appendix II, annexure No. 58]

## VERIFICATION OF CLAIMS

152. Sardar Hukam Singh: (a) Will the Minister of Rehabilitation be pleased to state whether the verification of urban and rural house property claims of displaced persons from West Pakistan has been completed?

(b) Are there any claims that still remain to be verified?

The Deputy Minister of Rehabili-tation (Shri J. K. Bhonsle); (a) and (b). Barring a few thousand claims, still pending decision for special rea-sons, other such claims have been sons, other such claims verified.

## MONITORING SERVICES AT SIMILA

153. Sardar Hukam Singh: (a) With the Minister of Information and Broad casting be pleased to state whether the monitoring services at Simla cover-all broadcasts of foreign countries

(b) What was the average coverage, per day during 1952?

PROGRAMME EVALUATION ORGANISATION

154. Shri B. S. Murthy: Will the inister of Planning be pleased to Minister state:

- (a) the personnel of the Directorate of the Programme Evaluation Organi-sation with their respective qualifications and scales of pay; and
- (b) the agency through which the appointments were made and the con-ditions of service?

The Minister of Planning and Irri-gation and Power (Shri Nanda): (a) Professor D. G. Karve has been appointed Director of the Programme Evaluation Organisation on a salary of Rs. 2,250 A statement concerning his record of work and experience is placed on the Table of the of Rs. 2,250. A statement concern-No. 591

(b) The staff of the Programme Evaluation Organization will be reward with general victor Public cruited, in accordance with general procedure, through the Union Public Service Commission.

## RIHAND BUND PROJECT

155. Shri Rup Narain: Will the Minister of Planning be pleased to state:

- (a) whether the Central Govern-ment are considering the question of taking over the construction of Rihand Bund in Mirzapur district of Uttar Pradesh under the scheme of the Five Year Plan; and
- (b) if the answer to part (a) above be in the negative, the causes for the

The Minister of Planning and Irri-gation and Power (Stri Nanda): (a) and (b). The Rihand Dam Pro-ject is being included in the Five-Year Plan. gation

BAN ON IMPORT OF INDIAN FILMS INTO PARISTAN

155-A. Shri Gidwani: Will the Minister of Commerce and Industry the be pleased to state:

per day during 1952?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No. Sir.

(b) In the Monitoring Office, Simla, on an average about 80 broadcasts are covered each day.